



NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) /215/7/HDB/2017
NAME OF THE COMPANY	Cybermate Infotek Ltd
NAME OF THE PETITIONER(S)	Wincere Inc. & Himashu P Kansara
NAME OF THE RESPONDENT(S)	Cybermate Infotek Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.Narendar Naik	Adv	9849387366	
MYTRI, INDUKURU	Adv	9949833577	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr. D. Narendar Naik and Ms. Mytri Indukuru, learned counsels for the petitioner submit that the respondents are in discussion with them for resolving the issue in question. Post the case on 03.11.2017.



Member (Technical)



Member (Judicial)